

examination of these applications, this aspect viz., proper use of funds and rates of expenditure is also watched by the Reserve Bank.

The Reserve Bank also undertakes a voluntary inspection of the State and Central Banks particularly those which avail themselves of concessional finance to ensure that there is no misuse of the funds.

(b) Co-operative institutions are under the Statutory control of the Registrar of Co-operative Societies of the respective States and are governed by the Co-operative Societies Act and the Rules framed thereunder. Restrictions regarding the maximum rate of dividend are generally laid down in the Act and Rules of each State. Similarly control over expenditure is exercised generally through the Rules, Departmental instructions and periodical audit of accounts by the Officials of the Co-operative Department.

#### TUBE-WELL

**384. Shri Kamath :** Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made with regard to the experimental tube-well at Ari, Hoshangabad Tahsil, Madhya Pradesh;

(b) whether Government propose to go ahead with the project; and

(c) if so, the target date set for its completion?

**The Minister of Agriculture (Dr. P. S. Deshmukh) :** (a) The exploratory work on the Ari Well Project has been completed. The results have been satisfactory and a production well capable of giving a discharge of 36,240 gallons per hour with a draw-down of 21 feet is being completed. A pump has already been installed. After installation of the engine which is being done now, the well will be handed over to the State Government.

(b) Yes.

(c) Work in the Narmada Valley of Madhya Pradesh is expected to be completed by April 15, 1956.

#### UNEMPLOYMENT

**385. Shri Karni Singhji :** Will the Minister of Labour be pleased to state:

(a) the number of persons registered in the Employment Exchange during 1955 in Bikaner Division (Rajasthan); and

(b) the number out of them who have been provided with jobs?

**The Deputy Minister of Labour (Shri Abid Ali) :** (a) and (b). A statement containing the required information is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 25.]

#### IMPROVEMENT OF RAILWAY STATIONS

**386. Shri Kamath :** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1078 on the 22nd September, 1955 and state:

(a) whether further improvements to the Railway Stations specified therein have been decided upon;

(b) if so, the main features thereof; and

(c) when the improvements will be effected?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) and (b). No further improvements are contemplated for the present.

(c) The programme for improvements for 1957-58 and subsequent years has yet to be finalised by the Users Amenities Committee.

#### PUBLIC CALL TELEPHONES AT RAILWAY STATIONS

**387. Shri Kamath :** Will the Minister of Railways be pleased to state:

(a) whether any decision has been taken regarding provision of public